

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU**  
(Office of the Registrar Judicial)

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File No.:- Mac App.187/2020

Chola Mandalam Titled Rama Devi & Ors.  
V/s  
..... Petitioner(s)/Appellant(s) ..... Respondent(s)

Notice to the respondent (s) :-

4. Deepak Bajapanglal Sharma, R/o R.M.No.5,  
Baroj Lane Savit RD Prasad Building, Ground Floor,  
Chirabazar, Mumbai, Ambewadi S.O. Mumbai (Maharashtra).  
(Owner of Mahindra Pick –Up No.MH-01LA/3538).
5. Mohd. Hussain Ahmed, S/o Nazir Pathan, R/o C/o R.M.  
No.5, Baroj Lane Savit RD Prasad Building, Ground Floor,  
Chirabazar, Mumbai, Ambewadi S.O. Mumbai (Maharashtra).  
(Driver of Mahindra Pick –Up No.MH-01LA/3538).

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 11.04.2023 10.00 A.M. or the next working day if 11.04.2023 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 24<sup>th</sup> day of March, 2023 at Jammu.

Registrar (Judl.)  
Registrar Judicial  
High Court of J&K and Ladakh  
Jammu

No.:- 2259

Dated:- 24-03-2023

**Copy of the above forwarded to:**

1. The Editor Nav Bharat Times (Hindi), Mumbai Edition for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.

✓ 2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

Registrar (Judl.)  
Registrar Judicial  
High Court of J&K and Ladakh  
Jammu